

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-175(PB)/2017

IN THE MATTER OF:

Himanshu Gupta Applicant/petitioner
Vs.
Affinity Beauty Salon Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President


Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Shri A.K. Nijhawan, Advocate

ORDER

One last opportunity is granted to comply with the order dated 03.07.2017. If the order is not complied with, no further adjournment shall be granted and the matter shall be heard.

List the matter on 18th July, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

13.07.2017
V. Sethi